

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2589 of 1997

New Delhi, dated this the 10th August, 1998

HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Y.P. Singh,
S/o Shri R.D. Singh,
R/o G-119, Nanakpura,
New Delhi-110021. APPLICANT

(None appeared even on the 2nd call)

Versus

Union of India through

1. The Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan, New Delhi.

2. Director,
Dte. of Estates,
Nirman Bhawan,
New Delhi.

3. Estate Officer,
Dte. of Estates,
Nirman Bhawan,
New Delhi.

.... RESPONDENTS

(By Dept. Repr. Shri Tek Chand)

... ORDER (oral)

BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call when the case was called out. I note that none has been appearing on behalf of applicant for the last seven consecutive dates. It appears that applicant is not interested in pursuing the O.A. It is dismissed for default and non-prosecution.

Adige
(S. R. ADIGE)
VICE CHAIRMAN (A)

/GK/